IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-15(PB)/2017

IN THE MATTER OF: **Clutch Auto Limited**

.....Petitioner

SECTION: UNDER SECTION 10

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

For the Respondent(s):

Mr. Krishnendu Datta and Mr. Karan Batura, Advocates for Resolution

Professional with Mr. Sandeep

Gupta, Resolution Professional

For the Resolution Applicant:

Dr. U.K. Chaudhary, Senior Advocate with

Mr. Y. Suryanarayana, Mr. Avanti Tiwari

and Mr. Mansumyer Singh, Advocates

Mr. Karan Gandhi, Advocate in C.A. No. 53

& 32

Mr. Anuj Bhandari, Advocate for RIICO

ORDER

On the joint request made by learned counsel for the parties. hearing is deferred to 15.02.2018.

> (M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)